NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 4(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016

NAME OF THE COMPANY

M/s. Ashok Kumar Agarwal & Anr.

V/s.

M/s. Karm yogi Homes Pvt ltd . & ors .

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. SHADAN FARRAT, ADV. For Peke. 1 22 slow soft

2. M. ADITH SARIN, ADV. For Respondents bygings

Order

This petition has been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 27.10.2016

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

16.9.2016 (P.K. SUD)